

ANNUAL REPORT OF DEPOSIT INSURANCE
CORPORATION, AND AUDIT REPORT
(CIVIL) 1969 AND APPROPRIATION
ACCOUNTS (CIVIL) 1967-68
(HINDI VERSIONS)

(ii) EVIDENCE

THE MINISTER OF STATE IN THE
MINISTRY OF FINANCE (SHRI
VIDYA CHARAN SHUKLA) : (1) I
beg to re-lay on the Table a copy
of the Report (Hindi and English
versions) on the working of the Deposit
Insurance Corporation, Bombay, for
the year ended the 31st December,
1969 along with the Audited Acco-
unts, under sub-section (2) of section
32 of the Deposit Insurance Corpora-
tion Act, 1961. [Placed in Library.
See No. L.T.-3893/70]

(2) I beg to lay on the Table—

(i) A copy of the Audit Report
(Civil) 1969 (Hindi version) under
article 151(1) of the Constitution
read with sub-section 3 (ii) of
section 3 of the Official. Language
Act, 1963.

(ii) A copy of the Appropriation
Accounts (Civil) 1967-68 (Hindi
version). [Placed in Library. See
No. LT-4270/70]

12.27 hrs.

COMPTROLLER AND AUDITOR-
GENERAL'S (DUTIES, POWERS
AND CONDITIONS OF
SERVICE) BILL

(i) REPORT OF JOINT COMMITTEE

SHRI S. S. KOTHARI (Mandsaur) :
I beg to present the Report of the Joint
Committee on the Bill to determine the
conditions of service of the Comptroller
and Auditor General of India and to pre-
scribe his duties and powers and for matters
connected therewith or incidental thereto.

SHRI S. S. KOTHARI : I beg to lay
on the Table a copy of the Evidence given
before the Joint Committee on the Bill to
determine the conditions of service of the
Comptroller and Auditor-General of India
and to prescribe his duties and powers and
for matters connected therewith or
incidental thereto.

12.27¹/₂ hrs.

PETITION RE. INCLUSION OF
CERTAIN CASTES IN THE LIST OF
SCHEDULED CASTES OF
ANDHRA PRADESH

MR. SPEAKER : Now, presentation
of petition. Shri Tenneti Vishwanatham.

SHRI TENNETI VISWANATHAM
(Visakhapatnam) : I beg to present....

SHRI S. M. BANERJEE (Kanpur) :
May I make one submission ?

MR. SPEAKER : This is presentation
of petition. Is the honourable member
opposing it ?

SHRI S. M. BANERJEE : I am not
opposing it. Kindly hear me.

MR. SPEAKER : Kindly allow him to
present it.

SHRI TENNETI VISWANATHAM :
At the outset, I would like to submit that
there is a correction to be made in the
Order paper; instead of the word 'tribes'
it should be 'castes'.

I beg to present a petition signed by
Shri Nollu Appala Raju and others for
inclusion of certain castes in the list of
Scheduled Castes of Andhra Pradesh.

SHRI S. M. BANERJEE : May I
submit that ;..

MR. SPEAKER : He has presented
the petition. What does the Hon. member
want ?